

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA NO. 265 OF 2015 IN  
DFR NO. 1192 OF 2015**

**Dated: 24<sup>th</sup> August, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Silvasa Industries Association & Ors. .... Appellant (s)  
Versus  
Joint Electricity Regulatory Commission & Anr. .... Respondent (s)**

**Counsel for the Appellant(s) : Mr. Rohit Rao**

**ORDER**

**IA NO. 265 OF 2015  
(Appl. for condonation of delay)**

Issue notice to the Respondents returnable on 30.09.2015. Dasti in addition is permitted.

List the matter on **30.09.2015.**

**(I.J. Kapoor )  
Technical Member  
Ts/dk**

**(Justice Ranjana P. Desai)  
Chairperson**